

Government account by STC. Besides, a quantity of 50 MTs of Refined Soyabean oil was received by the NDDB as gift from abroad during the above mentioned period.

(b) and (c). Crude soyabean oil is imported by STC mainly to cater to the requirements of the vanaspati industry. However, this oil is required to be refined before it can be consumed directly.

(d) The vanaspati industry is presently not lifting imported edible oils including soyabean oil for use in the manufacture of vanaspati because of the upward revision of the issue prices of these oils and also because of the easy availability of indigenous edible oils in the open market at lower prices.

(e) Government have now decided to utilise the accumulated stock of soyabean oil

with STC primarily for meeting the requirements of the Armed Forces.

Land to Cooperative Group Housing Societies

3881. SHRI KAMLAPRASAD RAWAT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of Cooperative Group Housing Societies registered in Delhi and their year of registration; and

(b) the particulars of societies which are proposed to be allotted land by Government during the current year, area-wise?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH):

(a):	Year	No of Societies.
	1	2
	1968-69	5
	1969-70	5
	1970-71	42
	1971-72	83
	1972-73	36
	1973-74	3
	1974-75	-
	1975-76	-
	1976-77	1
	1977-78	-
	1978-79	2

1	2
1979-80	346
1980-81	45
1981-82	-
1982-83	651
1983-84	745
1984-85	18
1985-86	-
1986-87	2
1987-88	5
House Building Societies converted into Group Housing Societies	19
Total	2008

(b) 1281 Cooperative Group Housing Societies registered with the Registrar of Cooperative Societies, Delhi till August 1983 have been sponsored by him to the DDA for allotment of land. It has not been possible to consider them for allotment for want of land. Keeping in view the limited availability of land with the Delhi Development Authority and large backlog of registrants, it is difficult to indicate at this stage the extent to which it will be possible to accommodate the requirement of land to the registered cooperative group housing societies. However, it is proposed to give high priority to the allotment of land to societies registered under the 'Awas Sakar Yojana.' 518 Societies registered before 1983 have been allotted land by DDA.

Suffering and Deaths due to Malaria

3882. SHRI VIRDHI CHANDER JAIN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the programme chalked out for eradication of malaria in the country and by what time it is likely to be eradicated;

(b) the number of persons who suffered from malaria during 1987-88 and 1988-89 and the number of those who died;

(c) the amount spent on the malaria eradication during 1987-88 and 1988-89:

(d) whether in spite of spending a huge amount, the number of malaria patients has increased this year; and

(e) if so, the State-wise cases/deaths during the years 1987-88 and 1988-89 so far?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) Consequent on the rec-